

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.09.2022 (FRIDAY)

COURT –III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 753 of 2021 & I.A. No. 304 of 2022	The State Trading Corporation of India Vs. Ganesh Benzoplast Ltd.	Uday Gupta	Ami Jain Siddhartha Vimal Kirti

For Admission (After Notice)

2.	Comp. App. (AT) No. 66 of 2022 & I.A. No. 1222 of 2022	Pradeep Kumar Aggarwal Vs. Spark Engineering Pvt. Ltd. & Ors. With	Vijay Nair	Anju Jain Hitesh Sachar
3.	Contempt Case (AT) No. 15 of 2022 in Comp. App. (AT) No. 66 of 2022	Pradeep Kumar Aggarwal Vs. Spark Engineering Pvt. Ltd. & Ors.	Vijay Nair	Anuj Jain Hitesh Sachar
4.	Comp. App. (AT) No. 75 of 2022 & I.A. No. 1444 of 2022	Himalayan Organic Food Specialties Pvt. Ltd. & Anr. Vs. Registrar of Companies, Delhi & Haryana	Manoj K. garg	
5.	Comp. App. (AT) No. 100 & 101 of 2022	Zeba Rajesh Kohli Vs. Good House Keeping co. Pvt. Ltd. & Ors.	Anuj Tiwari	Sridharan Agaram Aliff Fazalbhoj Diya Gabija-R1,5 Gaurav Mitra-R2 Kunal Godhwani-R4

For Hearing

6.	Comp. App. (AT) (Ins) No. 888 of 2021 & I.A. No. 2382 of 2021 (PH)	Magnate Industries LLP Vs. Safal Developers Pvt. Ltd.	Ryan Dsouza	Juris Consillis Anmol Bartaria Vibhav Krishn
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7.	Comp. App. (AT) (Ins) No. 778 of 2020	VRG Healthcare Pvt. Ltd. Vs. VRG Infrastructure Pvt. Ltd.	Shreeyash U Lalit	P. K. Mittal-R1 Preeti Goel Anubhav Goel
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02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) Hon'ble Mr. Barun Mitra, Member (Technical)

For Hearing

8.	Comp. App. (AT) (Ins) No. 346 of 2021 & I.A. No. 1933 of 2021 (PH)	Rahul Arunprasad Patel Vs. Invesco Asset Management (India) Pvt. Ltd. & Anr.	Heena George	Prakruti Josh adhika Gautam-R1 Ishan Shah-R2 Karan Valecha
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1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Chairperson
-sd/-
Registrar**